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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP No. 18/(MAH)/2016

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: M/s. Devendra Kothari & Sons  
V/s.  
M/s. Birla Surya Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 and 241-242 of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER  
CP 18/397-398/NCLT/MB/MAH/2016

None present. List this matter on 27.2.2018.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)